

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:236  
ANSWERED ON:02.12.2004  
FINANCIAL ALLOCATION IN GAUGE CONVERSION IN MAHARASHTRA  
Rathod Shri Harisingh Nasaru

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the financial allocation made by the Government for various gauge conversion projects in Maharashtra State during the last three years including Latur-Miraj gauge conversion;
- (b) whether the Government has recommended any proposal from State Government of Maharashtra for construction of overbridges in the State; and
- (c) if so, the details thereof, location-wise during the last three years ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (c): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.236, ASKED BY SHRI HARIBHAU RATHOD TO BE ANSWERED IN LOK SABHA ON 02.12.2004 REGARDING FINANCIAL ALLOCATION IN GAUGE CONVERSION IN MAHARASHTRA.

(a): A total outlay of Rs.405.16 crore was provided for various ongoing gauge conversion projects falling fully/partly in Maharashtra during the last 3 years in various Budgets.

(b)&(c) Yes, Sir. The following proposals of Road over/under bridges were sponsored by the State Govt. of Maharastra during the last three years which were sanctioned by the Railways on cost sharing basis.

Year 2001-02

1. ROB at Ramwadi in lieu of Level Crossing (LC) No.55-B at Km.456/0-1 on Solapur - Wadi Section.
2. Kurduwadi-ROB in lieu of LC No.38-A at Km.375/13-14 on Daund-Solapur section.
3. Jeur-ROB in lieu of LC No.33-A at Km.342/3-4.
4. Navade Road-ROB in lieu of LC No.12A at Km.65/4/-5 on Diva-Panvel section.

Year 2002-03.

5. Pachora - ROB in lieu of LC No.131/A at Km.371/23-25 on Igatpuri and Bhusawal Section.

Year 2003-04.

6. ROB at Nagar Devla in lieu of LC No.127/A at Km.353/23-25.

7 ROB at Kalyan in lieu of LC No.1/A at Km. 54/18-19 on Kalyan-Lanawala section.

8. ROB at Kalyan in lieu of LC No.47B at Km.57/16-58/18.

Works of two more ROBs have been sanctioned during the Current Works Programme.

Year 2004-05.

9. ROB at Jogeshwari (North) in lieu of LC No. 26 & 27. and

10. ROB at Jogeshwari (South) in lieu of LCs No. 24 & 25